

ITEM NO.17

COURT NO.1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition (Civil) No.1741/2024

NATIONAL TESTING AGENCY

Petitioner(s)

VERSUS

DURGESH RAJ & ORS.

Respondent(s)

(With IA No.146522/2024-EX-PARTE STAY)

WITH T.P.(C) No.1735/2024 (XV)

(With IA No.146095/2024-EX-PARTE STAY)

T.P.(C) No.1730/2024 (XV)

(With IA No.145468/2024-EX-PARTE STAY)

W.P.(C) No.449/2024 (X)

(With IA No.146615/2024-STAY APPLICATION)

T.P.(C) No.1737/2024 (XV)

(With IA No.146180/2024-EX-PARTE STAY)

Date : 15-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Ms. Isha Singh, AOR

Mr. Vardhman Kaushik, AOR

Mr. Nishant Gautam, Adv.

Mr. Dhruv Joshi, Adv.

Mr. Ajay Kanojiya, Adv.

Mr. Mayank Sharma, Adv.

Ms. Sanjana Mehrotra, Adv.
Mr. Rudra Rout, Adv.
Mr. Anand Singh, Adv.
Ms. Shikha John, Adv.
Mr. Manoj Joshi, Adv.

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice.
- 2 Tag with Writ Petition (Civil) No 335 of 2024 [*Vanshika Yadav vs Union of India and Others*].

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**